

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 135 OF 2016**

**Dated: 26th September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**

**Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)**

**In the matter of:**

**M/s National Engineering Industries Ltd. .... Appellant(s)**

**Versus**

**Rajasthan Rajya Vidyut Prasaran Nigam Ltd. .... Respondent(s)**

Counsel for the Appellant(s) : Anand K. Ganesan  
Swapna Seshadri

Counsel for the Respondent(s) : Pradeep Misra  
Manoj Kr Sharma for rR-1  
Naresh Kumar Agarwal for SLDC & R-4

**ORDER**

List the matter for hearing on **26.11.2019.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK